

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. 94(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Pr. Commissioner of Income Tax 2
V/s
Registrar of Companies Mumbai

Section: - 252 (1) of Companies Act, 2013

ORDER

C.P.94(MB)/2022: -

Presence: -

Adv Prachi Wazalwar a/w Adv Arusha Bapat

..... Income Tax Department through VC.

MS. MNL. Jyotsna,

..... AROC, Mumbai through VC.

MS. MNL. Jyotsna, appears and seeks time to file RoC report. Let the RoC report be filed within a period of two weeks. List this matter on **23.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)